

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.406**  
**CP/236/ND/2022**

**IN THE MATTER OF:**

Mr. Sanjay Sawhney	...	Applicant
Versus		
M/s Seagull Buildwell Private Limited & Ors.	...	Respondent

**Order under Section 241(1), Sec. 242(4), Sec. 244(1), Sec. 245.**

**Order delivered on 14.03.2023**

**Coram:**

**Mr. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Mr. Gaurav Mitra, Adv., Ms. Ranjana Roy, Adv., Mr. Pervinder, Adv., Mr. Shikher Upedhyey, Adv. & Ms. Leuenya Pathek, Adv.
For Respondent No.2	:	Mr. Ashish Dholikya, Sr. Adv., Mr. Rohit Gandhi, Adv. & Mr. Sandhiya Kumar, Adv.
For Respondent No.5	:	Mr. Sumesh Dhawan, Adv., Mr. Vatsala Kak, Adv., Mr. Raghav Dembla, Adv., Mr. Shaurya Shyam, Adv. & Mr. Sagar, Adv.
For Respondent No.9	:	Mr. Saurabh Kalia, Adv. & Ms. Srishti Agrawaal, Adv.

**ORDER**

The counter reply stated to have been filed on behalf of Respondent Nos.2 to 3 is not on record. The said Respondents are directed to remove the defects qua the reply, if any, and get the same uploaded on the DMS/e-portal of this Tribunal. The Ld. Counsel for the Petitioner seeks an opportunity to file rejoinder to reply filed on behalf of Respondent Nos.2 & 3. He may do so within four weeks with advance copy to other side.

In the meantime, it would be open to other Respondents also to file their reply, if any. The Ld. Counsel for the Petitioner undertakes to

inform the Respondents who are not present today about the next date of hearing.

The Ld. Senior Advocate present on behalf of Respondent Nos.2 & 3 submitted that the said Respondents have also filed an independent petition under Section 241 of the Companies Act and the same is likely to be listed shortly. As and when the petition is listed before the Bench, Ld. Counsels for the parties would point out about pendency of the present petition.

Interim order already passed would remain in operation till the next date of hearing.

List on **25.04.2023**.

**Sd/-**  
**DR. BINOD KUMAR SINHA,**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**ASHOK KUMAR BHARDWAJ,**  
**MEMBER (JUDICIAL)**